

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU

(Office of the Registrar Judicial)

File No.:- MCC No.242/2018

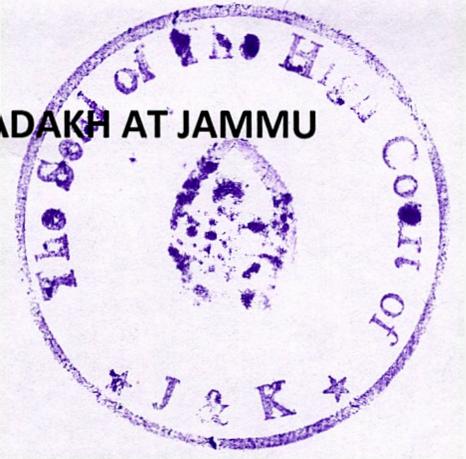
CM No.2434/2019[1/2019]

In

CONC No.203/2018

Titled

State of Punjab (Appellant) V/S Shankro and others (Respondent)



Notice to the respondent (s): -

6. Balwant Singh S/O Mashu

R/O Ponda Tehsil Basohli, District Kathua.

10. Yog Raj S/O Lachman Dass

R/O Ponda Tehsil Basohli, District Kathua.

11(a). Subash Sharma

11(b). Harbans Lal

11(c). Himmat Sharma

All sons of

(d). Savitri Devi (wife),

All legal heirs of Late Nanak Chand S/O Lachman Dass

All residents of Plahi (Phonda) Tehsil Basohli, District Kathua

14. Hari Ram S/O Santu R/O Ponda Tehsil Basoli, District Kathua.

15. (a) Bhagwan Dass S/O Late Kamlo

15(b). Lekh Raj (Son)

15(c). Shami Devi

15(d). Nirmala Devi

15(e). Suman Devi

15(f). Santosh Kumari

15(g). Rekha Devi

All legal heirs of late Kamlo Devi D/O Bhimu R/O Ponda Tehsil Basoli, District Kathua.

17. Lal Hussain S/O DIL Mohd. Gujjar R/O Ponda Tehsil Basoli, District Kathua.

20(a). Om Parkash

20(b). Balwant Kumar and

20(c). Sanjeev Kumar all sons

20(d). Vidya Devi (wife)

All legal heirs of Late Mast Ram S/O Acharu R/O Ponda Tehsil Basoli, District Kathua.

21. Rasal Chand S/O Acharu R/O Ponda Tehsil Basoli, District Kathua.

24. Som Ditt S/O Beli Ram R/O Ponda Tehsil Basoli, District Kathua.

25. Sheru S/O Banto R/O Ponda Tehsil Basoli, District Kathua.

29. Abdul Shankur S/O Fazal Din R/O Ponda Tehsil Basoli, District Kathua.

32 Bhatolu S/O Chano R/O Ponda Tehsil Basoli, District Kathua.


Registrar (Judl.)
High Court of J&K
JAMMU.

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent(s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondent to appear before this Court on 16^h- Feb - 2022 at 9.30 A.M. or the next working day if 16th of February 2022 is -declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 7th day of December 2021 at Jammu.


Registrar (Judicial)
High Court of J&K & Ladakh
Jammu U.

No.:- 4258

Dated:- 08-12-21

Copy of the above forwarded to:

1. The Editor Kashmir times, Residency Road, Jammu India for publishing the notice in the newspaper, cutting of the paper and bill of advertisement be sent to this Registry immediately after publishing. An amount of rupees 500 vide No. 689 dated 01-12-2021 as publication charges have been deposited in this Court which shall be paid as and when the bill and cuttings are received.

No. 4259

Dt. 08-12-21

2. CPC, e-courts, High Court of J&K & Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K & Ladakh .


Registrar (Judicial)
High Court of J&K & Ladakh
Jammu U.